

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1363
(To be answered on the 3rd March 2016)**

SECURITY AT AIRPORTS

1363. **SHRI ASHWINI KUMAR
SHRI RAVINDRA KUMAR PANDEY
SHRI P.R.SUNDARAM
SHRI PANKAJ CHAUDHARY
SHRI DEVJI M. PATEL**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether Delhi Police has recently advised airlines offices at airport to install caller ID landline phones and handsets;
- (b) if so, the details thereof and the steps taken by the Government to review the present security arrangements and to ensure security at airports in the country;
- (c) the total number of cases reported regarding loopholes in safety and security at airports in the country during the last three years and the current year, year-wise;
- (d) the total number of persons against whom action has been taken/proposed to be taken in such cases during the said period;
- (e) whether the Government has received any Parliamentary Committee report on removal of loopholes prevailing in security arrangements of airports in view of terrorist threats in the country; and
- (f) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) & (b): The information is being collected and will be laid on the Table of the House.

(c): The details regarding number of cases of security lapses brought to the notice of Bureau of Civil Aviation Security (BCAS), the regulatory authority for civil aviation security in the country, at various airports in the country during the last three years and the current year are annexed. Airports

Authority of India (AAI) have reported two cases of animal hits in the year 2014 (at Indore airport and Surat airport) and one case of animal hit (at Jabalpur airport) in the year 2015.

(d): BCAS investigated into such lapses on need basis and brought such security lapses to the notice of the concerned agencies for taking appropriate corrective/remedial action. As per the inputs provided by AAI, action against eight persons has been taken.

(e) & (f): Yes, Madam. In the backdrop of the violent incident occurred at Karipur International Airport at Kozhikode on 10th June, 2015, the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture took up the issues related to Security at Airports in India in a meeting held on 10th July, 2015. The Committee visited the Delhi Airport on 31st August, 2015 to have on-the-spot study of the security arrangements at the airport. During its study visit to Mumbai Airport and Cochin Airport, the Committee also held meeting with all agencies involved in providing security to these airports. Based on the discussions, the Committee presented its Report (230th) on "Issues related to Security at Airports in India", which inter alia recommends that there should be a co-ordination mechanism involving all stakeholders to help the Commissioner of Security, BCAS to perform his duties satisfactorily.

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ANNEXURE

**DETAILS OF SECURITY LAPSES REPORTED DURING THE LAST THREE YEARS
AND THE CURRENT YEAR**

Sl. No.	Airport Region-wise	Year 2013	Year 2014	Year 2015	Year 2016 (Up to February, 2016)
1.	Mumbai	NIL	01	01	NIL
2.	Delhi	NIL	02	NIL	NIL
3.	Kolkata	NIL	NIL	NIL	NIL
4.	Chennai	NIL	NIL	NIL	NIL
5.	Guwahati	NIL	NIL	NIL	NIL
6.	Amritsar	01	NIL	NIL	NIL
7.	Hyderabad	NIL	NIL	NIL	NIL
8.	Ahmadabad	NIL	NIL	NIL	NIL
Total		01	03	01	00
Grand Total		05			

